

202-A, Pride Kumar Senate-I, Senapati Bapat Road, Pune – 411016. Tel. +91 20 2567 0292 | 2567 1723

16th October, 2025

By Hand

To,
The Hon'ble Registrar,
National Green Tribunal,
Western Zone Pune,
Sadhu Vasavani Chowk, Agarkar Nagar,
Pune – 411001.

Sub: Before the Hon. National Green Tribunal Western Zone Bench Pune, Original Application No. 11/2025 Maharashtra Small Scale Traditional Fish Workers Union V/s District Collector, Raigad & Others.

Ref: Hon. NGT (WZ) order dated 30/07/2025 (uploaded on NGT portal on 22/09/2025)

Respected Sir / Madam,

We are concerned for City And Industrial Development Corporation of Maharashtra Limited (CIDCO) Respondent No. 11 in the captioned subject matter. In compliance to the Hon'ble NGT (WZ)'s order dated 30/07/2025, we as the authorized counsel for the Respondent No. 11 are hereby submitting the report of the Chief Controller of Unauthorized Construction (CCUC) department of CIDCO (marked as Annexure – 1) and the report of the Executive Engineer – (Dronagiri-II) as directed by the Hon'ble Tribunal.

Sir, as the subject matter was disposed of by the Hon'ble NGT vide its order dated 30/07/2025, we are unable to file the same on the e-filing portal and we are therefore requesting you to kindly take the same on record and acknowledge the receipt of the same.

Thanking you,

Yours truly,

J S Wad & Co.
Advocate for Respondent No.11
Pankaj Singh Pardeshi

Offices:

204, 2nd Floor, Hans Bhawan, | Bahadur Shah Zafar Marg, New Delhi- 11002. Tel. +91 11 2337 8239 | 2337 8241

132, Lawyers Chambers, Supreme Court, Tilak Marg, New Delhi- 110001. Tel. +91 11 2338 7232

ashishwad@jswad.org | jswad.delhi@jswad.org | www.jswad.co

**CITY AND INDUSTRIAL DEVELOPMENT CORPORATION OF MAHARASHTRA LIMITED**

(CIN - U99999 MH 1970 SGC - 014574)

CIDCO/SP(E&F)/2025/ 1458

Date: 13/10/2025

To,
✓ The Hon'ble NGT,
Western Zone Pune Bench.
Sadhu Vasavani Chowk, Agarkar Nagar,
Pune - 411001

Sub: Before the Hon. National Green Tribunal Western Zone Bench Pune Original Application No. 11/2025. Maharashtra Small Scale Traditional Fish Workers Union. (Petitioner) V/s District Collector, Raigad and CIDCO (Respondent No. 11) & Others.

Ref: 1. Note from the EE-(Ulwe-II) vide CIDCO/EE (Ulwe-II)/2025/E-38573 Dated 23/09/2025 received to this office on 30/09/2025.
2. Note from CCUC vide सिडको/नि.अ.बा./न मु /२०२५/३५३०/ए -४४०३०९ दि. २६/०९/२०२५ received to this office on 30/09/2025.
3. Letter to Hon. Collector Raigad vide no. 1340/E-421375 dated 16/07/2025
4. Hon. NGT Hearing order dated 30/07/2025 and the order uploaded on NGT portal on date 22/09/2025.

Respected Sir,

With reference to the above subject matter, this office is in receipt of the Hon. NGT Hearing order dated 30/07/2025 in subjected matter which was uploaded on NGT portal on dated 22/09/2025. For said matter CIDCO is the respondent no. 11, as per the directions given in the order, compliance report of the above matter is as follows.

- 1) As per the note of Chief Controller of Unauthorized Construction (CCUC) department of CIDCO, the unauthorized construction on the subjected location i.e. at site no-II (Ziya yard at Dhutum) is removed, and the report of CCUC department is attached herewith. (Copy of report is placed at ANNEXURE -1).
- 2) As per the note of Executive Engineer-(Dronagiri-II), the illegal dumped garbage is removed from subjected location i.e. at site no-III (at Gavhan Village), and the report of Executive Engineer is attached herewith. (Copy of report is placed at ANNEXURE- 2).

It is pertinent to note that vide reference to 3 above, this office has informed to Hon. Collector Raigad regarding detail remarks of CIDCO on above site no.-II & III and same was also submitted to Hon'ble NGT during hearing dated 30/07/2025 copy of letter placed at (ANNEXURE- 3)

The respondent no. 11 i.e. CIDCO is hereby submitting the above compliance report through the appointed Adv. J.S.Wad. The Hon. NGT, is requested to note the above.

Yours faithfully,
Jagdish B. Patil
14/10/25

Jagdish B. Patil
Senior Planner
(Env. & Forest)

CC to,

- 1) The District Collector Raigad
Near Hirakot Lake, Alibag
Pin 402 201.

- 2) Mr. Nandkumar Pawar (Applicant), President,
Maharashtra Small Traditional Fish Workers Union
Hanuman Koliwada, Post N.S. Karanja,
Tal.-Uran, Dist-Raigad, pin- 400 704

क्र./सिडको/नि.अ.बां./न.मु./२०२५/ 3530 /E- 440309

दि. 26/09/2025

CIDCO/PLNG (ENV. CELL)
Inward No. 1095
Date 30/09/2025
E- 440309

विषय :- राष्ट्रीय हरित लवाद यांचे समोरील अर्ज क्र ११/२०२५

संदर्भ :- १) CIDCO/PLNG(ENV & FOREST)/२०२५/१३२४/E-४१७४८५ दि. ०३/०७/२०२५
२) सिडको/मुनिअबा./२०२५/ २९६०/E-४१७४८५ दि. १०/०७/२०२५

सादर,

मौजे - धुतूम सर्व्हे नं ४.५,६ व ७ वरील झिया यार्ड (रिगल शिपिंग अँड मारिन सर्विसेस प्रा. लि) यांना दि.२२/०८/२०२५ रोजी महाराष्ट्र प्रादेशिक नियोजन व नगर रचना अधिनियम, १९६६ चे कलाम ५३(६) नुसार अंतिम आदेश पारित केले होते. सदर आदेशाच्या अनुषंगाने झिया यार्ड (रिगल शिपिंग अँड मारिन सर्विसेस प्रा. लि) यांनी केलेले अतिक्रमणे दि १८/०९/२०२५ रोजी निष्कासित करण्यात आलेली आहे. निष्कासनाच्या कारवाईच्या अहवालाची प्रत पुढील कार्यवाही साठी सादर करण्यात येत आहे.

Polmonde
26/09/2025
भूमापक
(दत्तात्रय लोखंडे)

(भरत ठाकुर)
नियंत्रक, अनधिकृत बांधकामे (दक्षिण २)

B. Thakur
26/09/25

(डॉ. जगन्नाथ म. विरकर) 26.09.25
मुख्य नियंत्रक अनधिकृत बांधकामे (नवी मुंबई)

मुख्य नियोजनकार (नवी मुंबई)

SP (ENV)
SP
29/09/25

DPCAS -- Process on 29/9/25
OK
31/9/25

CIDCO/CP(NM)
Inward No. 440309
3704
Date. 26/09/25

क्र.सिडको/मुनिअवां/२०२५/३५२८/E-440220

दि.२५/०९/२०२५

विषय : लांजिस्टिक पार्क नोड येथील मौजे धुतूम सर्व्हे क्र.४, ५, ६ व ७ वरील रिगल शिपिंग आणि मरीन सर्व्हिसेस प्रा. लि. (झिया यार्ड) यांचे अतिक्रमणे / अनधिकृत बांधकामांवर केलेल्या निष्कासन कारवाईचा अहवाल

- संदर्भ : १) मा. मुंबई उच्च न्यायालय जनहित याचिका क्र.१३८/२०१२ मध्ये देण्यात आलेले आदेश.
 २) CIDCO/PLNG/SP (ENV & FOREST)/२०२५/१३४०/E-४२१३७५ dt.१६/०७/२०२५
 ३) CIDCO/PLNG/SP (ENV & FOREST)/२०२५/१३५३/E-४२३९८९ dt.२५/०७/२०२५
 ४) पत्र क्र. सिडको/मुनिअवां/ निष्कासन मोहीम /२०२५/३४२५/E-४३५८५६ दि.१२/०९/२०२५

वरील संदर्भानुसार नवी मुंबईमधील सिडको कार्यक्षेत्रातील अनधिकृत बांधकामे/अतिक्रमणांवर निष्कासनाची कारवाई करण्यात येते. त्यानुसार सिडको कार्यक्षेत्रातील मौजे धुतूम सर्व्हे क्र.४, ५, ६ व ७ वरील रिगल शिपिंग आणि मरीन सर्व्हिसेस प्रा. लि. (झिया यार्ड) यांचे अतिक्रमणे / अनधिकृत बांधकामांवर कारवाई करणेकरीता दि.१८/०९/२०२५ रोजी निष्कासन मोहीम राबविण्यात आली, त्याचा तपशील खालीलप्रमाणे

अ. क्र.	निष्कासित केलेल्या अनधिकृत बांधकामाचे ठिकाण, अनधिकृत बांधकामाचे वर्णन व इतर तपशील	भूखंडाचे क्षेत्रफळ (चौ. मी. मध्ये) अंदाजे	निष्कासन मोहीमेत सहभागी अधिकारी व कर्मचारी यांचा तपशील	निष्कासन मोहिमेत बंदोबस्तासाठी सहभागी असलेले पोलिस अधिकारी व कर्मचारी इत्यादीचा तपशील	निष्कासन मोहीमेसाठी पुरविण्यात आलेले मजूर व यंत्रसामग्री
१.	मौजे धुतूम सर्व्हे क्र.४, ५, ६ व ७ वरील रिगल शिपिंग आणि मरीन सर्व्हिसेस प्रा. लि. (झिया यार्ड) यांचे कंटेनर यार्डच्या भोवतीचे संरक्षक भिंत तसेच कार्यालयाचे अतिक्रमण / अनधिकृत बांधकाम निष्कासित करण्यात आले.	एकूण क्षेत्र ४१००.०० चौ.मी. (अंदाजे)	श्री. भरत ठाकूर नियंत्रक, अनधिकृत बांधकामे (दक्षिण-२) श्री. दत्तात्रय लोखंडे भूमापक (दक्षिण-२) सहा. सुरक्षा रक्षक अधिकारी सिडको पोलीस पथक एम.एस. एफ. स्टाफ व बोर्डाचे सुरक्षा रक्षक.	उरण पोलीस स्टेशन चे ०२ अधिकारी व १० कर्मचारी	०१ - जे.सि.बी. ०२-पोकलेन ०१ - ट्रक ०१ - जीप १५ - लेबर ०१- सुपरवाइझर ०१- व्हिडीओग्राफर ०१- फोटोग्राफर

कृ. मा. प.

मदरच्या अनधिकृत बांधकाम धारकांना या विभागामार्फत महाराष्ट्र प्रादेशिक नगर नियोजन अधिनियम १९६६ च्या कलम क्र.५३ (२) (अ) नुसार नोटिस बजावण्यात आल्या होत्या. सोबत निष्कासन कारवाई दरम्यानचे छायाचित्र पान क्र. सी/- ०१ ते सी/- १३ वर प्रेषित केले आहेत.

माहितीस्तव सादर.

Chokande
२५/०९/२०२५
भूमापक (दक्षिण-२)
(दत्तात्रय लोखंडे क.क्र. ३४७०६)

नियंत्रक, अनधिकृत बांधकामे (दक्षिण-२)

मुख्य नियंत्रक, अनधिकृत बांधकामे (नवी मुंबई)

मा. मुख्य दक्षता अधिकारी

मा. व्यवस्थापकीय संचालक

प्रत माहितीसाठी सविनय सादर

- १) मुख्य भूमि व भूमापन अधिकारी (रायगड)
- २) व्यवस्थापक शहर सेवा-II
- ३) कार्यकारी अभियंता उलवे - (I,II,III)
- ४) वरिष्ठ नियोजनकार (२२.५%)
- ५) विभागीय अधिकारी (उलवे)



M/s Regal Shipping & Marine Services Pvt.Ltd. (Ziya Container Yard)+ 3 Warehouses, Mauje Dhutum, Survey No.4,5,667, Taluka Uran, District Raigad. 18.09.2025



M/s Regal Shipping & Marine Services Pvt.Ltd. (Ziya Container Yard)+ 3 Warehouses, Mauje Dhutum, Survey No.4,5,667, Taluka Uran, District Raigad. 18.09.2025



M/s Regal Shipping & Marine Services Pvt.Ltd. (Ziya Container Yard)+ 3 Warehouses, Mauje Dhutum, Survey No.4,5,667, Taluka Uran, District Raigad. 18.09.2025



M/s Regal Shipping & Marine Services Pvt.Ltd. (Ziya Container Yard)+ 3 Warehouses, Mauje Dhutum, Survey No.4,5,667, Taluka Uran, District Raigad. 18.09.2025

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M/s Regal Shipping & Marine Services Pvt.Ltd. (Ziya Container Yard)- 3 Warehouses,
Mauje Dhutum, Survey No.4,5,6&7, Taluka Uran, District Raigad. 18.09.2025



M/s Regal Shipping & Marine Services Pvt.Ltd. (Ziya Container Yard)+ 3 Warehouses,
Mauje Dhutum, Survey No.4,5,6&7, Taluka Uran, District Raigad. 18.09.2025



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Mauje Dhutum, Survey No.4,5,6&7, Taluka Uran, District Raigad. 18.09.2025



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Mauje Dhutum, Survey No.4,5,6&7, Taluka Uran, District Raigad. 18.09.2025



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M/s Regal Shipping & Marine Services Pvt.Ltd. (Ziya Container Yard)+ 3 Warehouses, Mauje Dhutum, Survey No.4.5,667, Taluka Uran, District Raigad. 18.09.2025



M/s Regal Shipping & Marine Services Pvt.Ltd. (Ziya Container Yard)+ 3 Warehouses, Mauje Dhutum, Survey No.4.5,667, Taluka Uran, District Raigad. 18.09.2025

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M/s Regal Shipping & Marine Services Pvt.Ltd. (Ziya Container Yard)+ 3 Warehouses,
Mauje Dhutum, Survey No.4.5,687, Taluka Uran, District Raigad. 18.09.2025



M/s Regal Shipping & Marine Services Pvt.Ltd. (Ziya Container Yard)+ 3 Warehouses,
Mauje Dhutum, Survey No.4.5,687, Taluka Uran, District Raigad. 18.09.2025



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Mauje Dhutum, Survey No.4.5,687, Taluka Uran, District Raigad. 18.09.2025



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Mauje Dhutum, Survey No.4.5,687, Taluka Uran, District Raigad. 18.09.2025



M/s Regal Shipping & Marine Services Pvt.Ltd. (Ziya Container Yard)+ 3 Warehouses,
Mauje Dhutum, Survey No.4,5,6&7, Taluka Uran, District Raigad. 18.09.2025



M/s Regal Shipping & Marine Services Pvt.Ltd. (Ziya Container Yard)+ 3 Warehouses,
Mauje Dhutum, Survey No.4,5,6&7, Taluka Uran, District Raigad. 18.09.2025



M/s Regal Shipping & Marine Services Pvt.Ltd. (Ziya Container Yard)+ 3 Warehouses,
Mauje Dhutum, Survey No.4,5,6&7, Taluka Uran, District Raigad. 18.09.2025



M/s Regal Shipping & Marine Services Pvt.Ltd. (Ziya Container Yard)+ 3 Warehouses,
Mauje Dhutum, Survey No.4,5,6&7, Taluka Uran, District Raigad. 18.09.2025

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M/s Regal Shipping & Marine Services Pvt.Ltd. (Ziya Container Yard)- 3 Warehouses, Mauje Dhutum, Survey No.4,5,6&7, Taluka Uran, District Raigad. 18.09.2025



M/s Regal Shipping & Marine Services Pvt.Ltd. (Ziya Container Yard)- 3 Warehouses, Mauje Dhutum, Survey No.4,5,6&7, Taluka Uran, District Raigad. 18.09.2025



M/s Regal Shipping & Marine Services Pvt.Ltd. (Ziya Container Yard)- 3 Warehouses, Mauje Dhutum, Survey No.4,5,6&7, Taluka Uran, District Raigad. 18.09.2025



M/s Regal Shipping & Marine Services Pvt.Ltd. (Ziya Container Yard)- 3 Warehouses, Mauje Dhutum, Survey No.4,5,6&7, Taluka Uran, District Raigad. 18.09.2025



2169

CIDCO/EE(Ulwe-II)/2025/1302

Date:-23.09.2025

ACTION TAKEN REPORT

Subject: - Illegal dumping of Garbage and Solid waste at Gavhan Koliwada (CRZ-I area) in Raigad District.

"Maharashtra Small Traditional Fish Workers Union" (Petitioner) has filed a case in NGT regarding illegal dumping of Garbage at Survey No. 359, Gavhan Koliwada. CIDCO has appointed J. S. WAD & CO as to act for CIDCO's Advocate in this matter. It is to inform you that during the recent hearing dated 30.07.2025, NGT has ordered to clear the dumped waste material at the earliest.

CIDCO in this regard have been taking actions and same are as under,

- The Crude Shelter available in the Survey No. 359, Gavhan Koliwada, Sector 13, Ulwe has completely been removed. The "Annexure I" exhibits the same.
- The efforts are in process to remove the solid waste dumped in the adjoining Water Body and same has been stacked in heap. The "Annexure II" exhibits the same.
- It is to be noted that due to ongoing monsoon, it is difficult to dispose off to the location of CIDCO's Dumping yard located Chawl, Taloja MIDC, Raigad by the means of Road. The "Annexure III" exhibits the same.
- However, in the meantime CIDCO has proposed to carry-out the test for characterization of the waste, to understand its composition, helping to determine appropriate management, treatment, and disposal methods.

Submitted please,

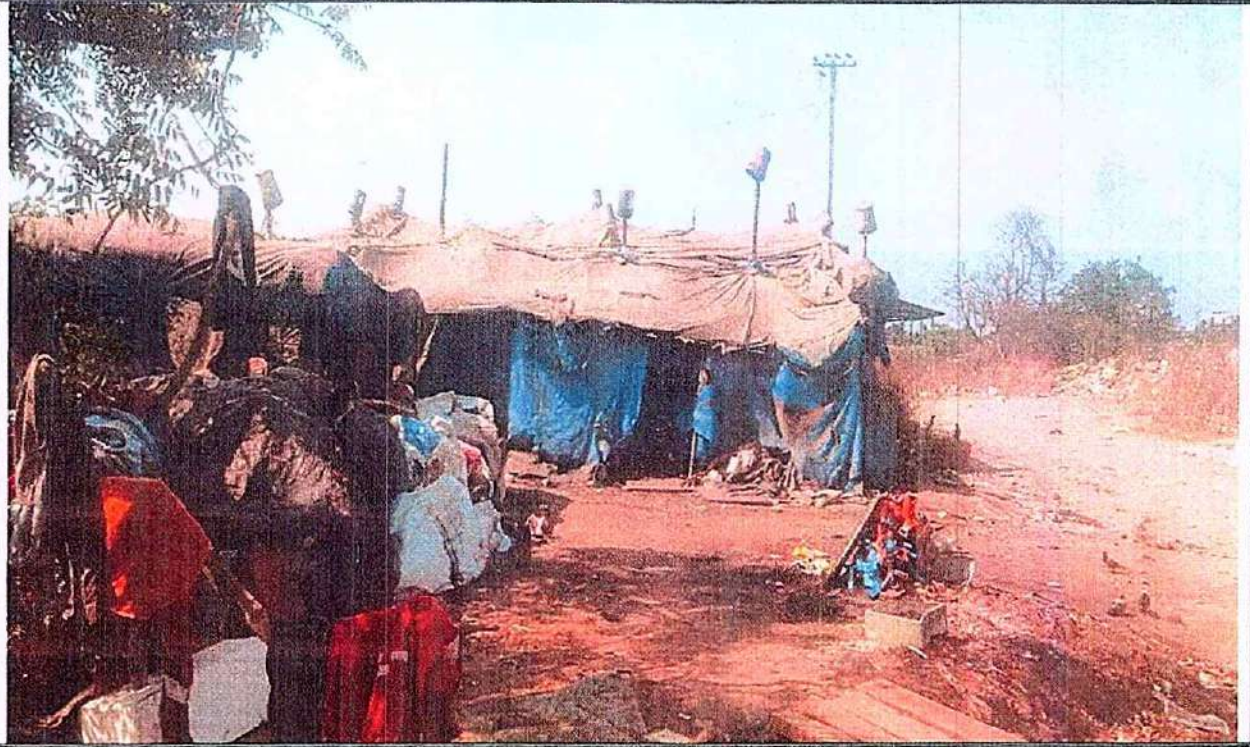


E.E. (Ulwe-II)
Emp No. 32461

CH27
C/145

Annexure I

Before



After



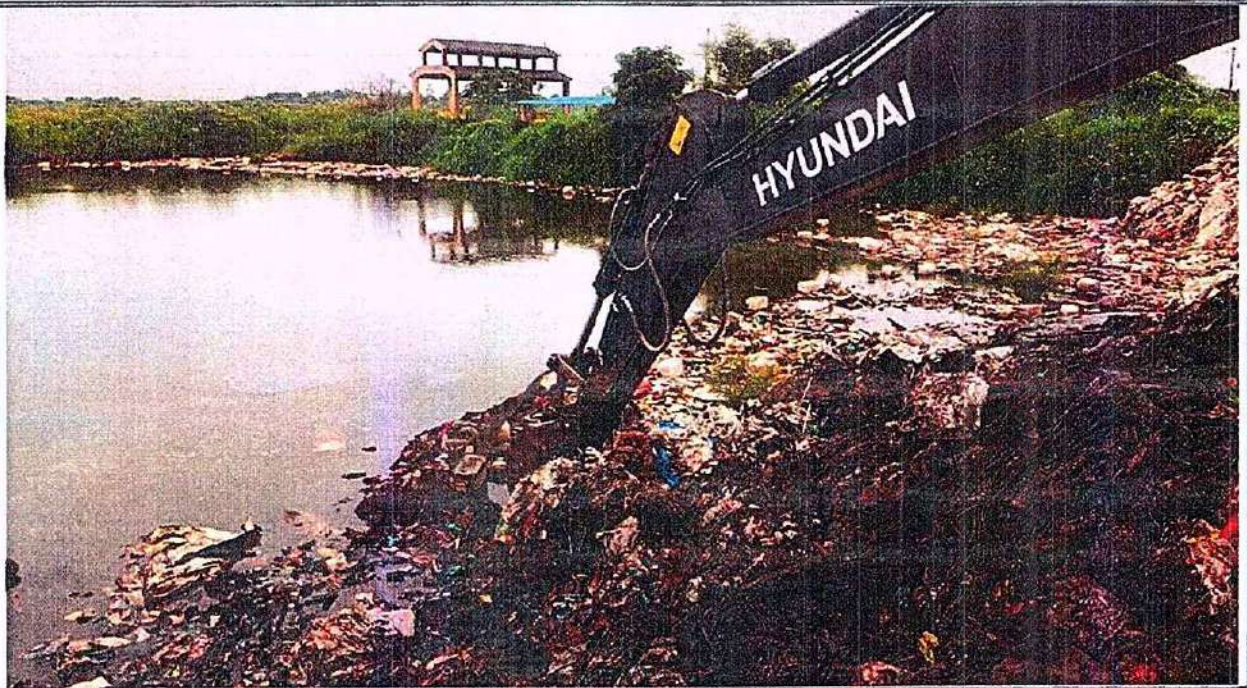
c/129
c/147

Annexure-II

Before



Removal of the solid waste dumped in the adjoining Water Body in process



CH 135
C/149

Before



After



~~C/133~~
C/151

Garbage being loaded in Dumper

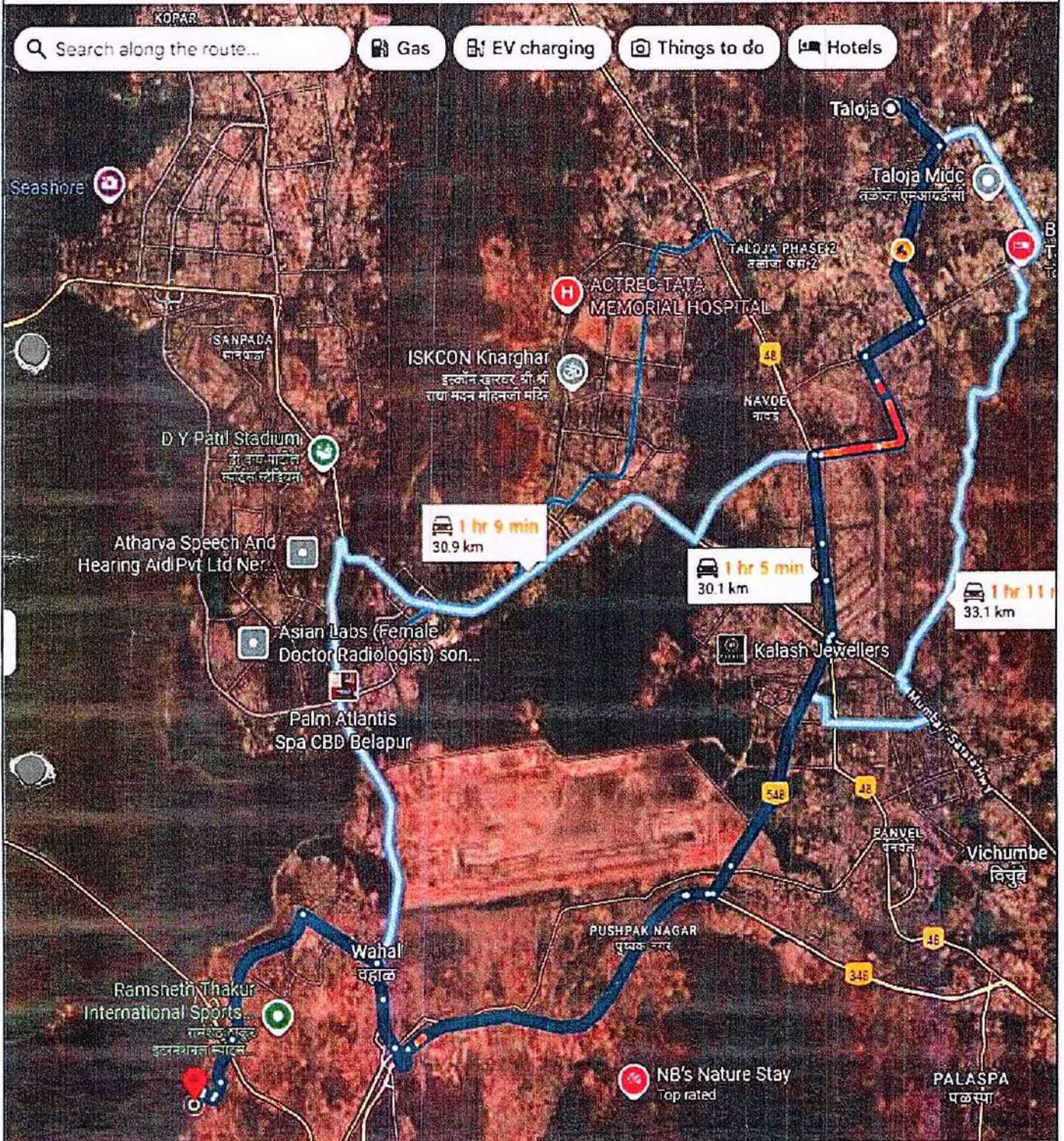


Garbage being collected in Heap



et-135
C/153

Annexure III



**CITY AND INDUSTRIAL DEVELOPMENT CORPORATION OF MAHARASHTRA LIMITED**

(CIN - U99999 MH 1970 SGC - 014574)

CIDCO/PLNG/SP (ENV & FOREST)/2025/1340.

Date: 16/07/2025

To,
✓ The Collector, Raigad
Near Hirakot Lake, Alibaug
Pin 402 201.

Sub : Before the Hon. National Green Tribunal Western Zone Bench Pune Original Application No. 11/2025. Maharashtra Small Scale Traditional Fish Workers Union. (Petitioner) V/s District Collector, Raigad and CIDCO (Respondent No. 11) & Others.

Ref : 1. मशा/एल.एन.ए/अ-1(अ)/NGT/O.A. No.11/2025 दिनांक ०३/०६/२०२५.
2. Note from CCUC Dept. Vide No. 2564/E-409651 Dated: 10/06/2025.
3. Note from CCUC Dept. Vide No. 2546/E-403197 Dated: 04/06/2025.

Respected Sir,

With reference to the above subject matter, the Maharashtra Small Traditional Fish Workers Union (petitioner) has filed a case in NGT with O.A. no. 11/2025, regarding mangrove destruction with debris dumping, encroachment, and illegal construction at three locations, ie. Kegaon Beach (Site No. - I), Ziya yard at Dhutum (Site No. - II) and debris at Gavhan (Site No. - III).

For the said matter, a recent hearing was conducted on date 10/06/2025 by Hon. NGT, Pune, and NGT has allowed Six (06) weeks to submit the report. The next date of hearing is scheduled on 30/07/2025.

In the said petition total 03 sites are mentioned, Site No. I (village Kegaon) is related to the Forest Department and Site No. II (Ziya Yard at Dhutum) & Site no. III (at Ghavan) is related to CIDCO. The details of Site No. II & III are as follows:-

A. Site - II at Ziya Yard at Dhutum mentioned in petition:-

- 1) Land status as per 7/12 extract:** As mentioned by the petitioner regarding encroachment at Ziya Yard, village Dhutum. As per 7/12 extract ownership of the said location is partly owned by CIDCO and partly owned by a Private owner. As per 7/12 status these land were used as the Agricultural (Paddy Farms) before the acquisition. A copy of S. No. map & 7/12 extract are enclosed herewith as ANNEXURE - I.
- 2) Status of mangroves as per the mangroves map prepared by MRSAC (as per Hon. High Court order 06/10/2005) for Mangrove Cell, Forest Department, Govt. of Maharashtra:** As per the mangroves map prepared by MRSAC, in the above s.no.'s

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Website: www.cidco.maharashtra.gov.in

4) **Status as per approved CZMP-1996 and CZMP- 2019:** As per CZMP-1996 as per CRZ notification 1991, the above location is outside the CRZ. As per the approved CZMP of 2019, said location is outside CRZ and adjacent to the CRZ area. A copy of CZMP 1996 & 2019 is enclosed herewith as ANNEXURE – IX.

6) **Action Taken by CIDCO – Engg Dept:** It is observed that garbage has been dumped by unknown persons in Ulwe Node. Accordingly, CIDCO has already lodged the complaint regarding the illegal dumping in Ulwe Node. A copy FIR is enclosed herewith as ANNEXURE – X.

In view of the above, as per Hon. High Court order dated 06.10.2005 in WP 3246/2004, MRSAC has prepared a mangrove map. It is also pertinent to note that, there was no Mangroves at Site-II (Ziya Yard at Dhutum village) and Site – III (at Ghavan) as mentioned by the petitioner as per Mangrove Map prepared by the MRSAC (as per Hon. Court Order) for Mangrove Cell, Forest Department, Govt. of Maharashtra. Also, site no. III is not affected by CRZ regulations as per the approved CZMP-2019. With respect to the activity observed at the site near the mangrove area CIDCO has already taken action against the same. Therefore, the District Collector Raigad is requested to present the above fact before Hon. NGT in the next hearing of the said matter on 30.07.2025.

Thanking You

Encl. – as mentioned above

Yours faithfully,

Handwritten signature: Jagdish B. Patil
Jagdish B. Patil
 Senior Planner
 (Environment & Forest)

Copy to:-

- 1) Hon. JMD-II
- 2) CCUC (NM)
- 3) CP(NM)
- 4) CE(NM)